

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):**

(a) and (b). Yes, Sir. It has been reported by Delhi administration that as per existing instructions a food card is issued forthwith, on receipt of application, if proof of residence and surrender/deletion certificate accompanies it.

The proof of residence could be documentary evidence like rent receipt, letter of allotment, electricity/water/telephone bill, house tax receipt or no object certificate from land-lord. In case where no documentary evidence regarding residence is furnished, the food card is issued after verification of the factum of residence of the applicant.

(c) and (d). Delhi Administration has stated that these instructions are being followed in all circle offices of Delhi.

(e) and (f). The administration of Public Distribution System, including decision regarding procedures, rests with the State Government/UT Administrations.

**Regional Clinical Pathology under C.G.H.S.**

6538. **SHRI PRATAPRAO B. BHOSALE:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of regional clinical pathology under Central Government health Scheme functioning in Delhi;

(b) the details of services being provided by the institution and criteria for acceptance of various clinical samples;

(c) whether Government propose to set up some more such centres in different zones of Central Government Health Scheme in Delhi; and

(d) if so, the details thereof and if not,

the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) Two regional Clinical Laboratories are functioning under CGHS Delhi.

(b) The following pathological tests are conducted in the laboratories:

- i) Urine routine examination, urine for albumin, sugar, micro-scope for RBC, puscell, Crusts, Bile salts, Bile pigments and Acetone:
- ii) Stool for oval crusts, Trophozoites, Puscells, RBC and bold tests.
- iii) Blood examination for HB, WBC, TCO, DLC, ESR, Blood (Bio-chemistry) for sugar, Urea and Cholesterol. Besides these tests, the Laboratories in CGHS polyclinics are also performing the following tests:

- a) Urine for pregnancy test;
- b) Blood for ABO, RH, Grouping for ante-natal cases;
- c) Blood for RBC morphology for typing of aaemia and heparasites like MP and microfilaria.

The samples in the laboratories are accepted on the requisition of specialists/Medical Officers working in CGHS:

(c) and (d). No such proposal is under consideration; due to financial constraints.

**Levy Sugar to Orissa**

6539. **SHRI GOPI NATH GAJAPATHI:** Will the Minister of FOOD AND CIVIL

SUPPLIES be pleased to state:

(a) the allocation of levy sugar to Orissa during 1989-90, month-wise;

(b) whether it is a fact that the allocation of levy sugar made to Orissa in 1989-90 was inadequate against its requirement; and

(c) if so, the steps taken to enhance the allocation of levy sugar to Orissa in 1990-91?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Under the present policy of partial control, levy sugar allotments to State Governments/Union Territories are made on uniform norms of ensuring minimum 425 gms per capita monthly availability for projected population as on 1.10.1986 effective from 1st February, 1987. Accordingly, monthly levy sugar quota for Orissa is 12393 tonnes.

(c) Keeping in view the present estimated sugar production and availability, it will not be possible to revise the norms of levy sugar allocation to States/Union Territories at present.

#### **Light Grade Edible Oils for Vanaspati**

6540. SHRIGOPI NATH GAJAPATHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that light grade edible oils are being increasingly used in the manufacture of vanaspati;

(b) whether Government are aware that prolonged consumption of these oil may cause cancer;

(c) if so, whether Government propose to ban the use of light grade edible oils in the manufacture of vanaspati; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) In so far as edible oils are concerned there is not such oil as light grade edible oil.

(b) to (d). Question does not arise.

#### **Clearance of Chartered Fishing Applications**

6541. SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government had invited proposal for charter fishing trawlers in August, 1989;

(c) if so, the details of companies who applied for charter fishing trawlers;

(c) the number of proposal cleared so far; and

(d) the time by which the remaining proposals likely to be cleared?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) A statement is attached.

(c) and (d). All the proposal were considered by the Charter Screening Committee. No Letter of Intent has been issued so far.